

(A)

F. No. 12-82 / CESTAT/CPIO-ND/VPP/2017  
Customs Excise and Service Tax Appellate Tribunal  
West Block No 2, R.K. Puram, New Delhi-110 066

Dated. 22/09/17

ID No. 12-82/2017

To,

Sh. Udharn Singh  
Chamber No. 659, 6th Floor  
Lawyers Chamber  
Desireet Chamber Complex  
Sector-12, Faridabad-121007

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. DOREV/R/2017/80095 Dt. 7/9/17 and our ID No. 12-82/17 the information received from DR(A) containing 01 Page is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. 2/- (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

(V.P. Pandey)  
Central Public Information Officer

Copy to:-

Sh. S. Bhawmick  
Under Secretary Ad. IC  
Dept. of Revenue  
Ministry of Finance  
North Block, New Delhi

all

(9)

22 SEP 2017

RECEIVED SECTION

F.No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II  
Customs Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi - 66

①

Admn. Section

Dated : 15.09.2017

I.D. No. 12-82/2017

Sir,

Sub : Information sought under Right to Information Act, 2005

With reference to the RTI application No. DOREV/R/2017/80945 dated 07.09.2017 filed by Shri Udham Singh in CPIO I.D. No. 12-82/2017, the point wise reply is as under:

1. 03 officials applied for deputation posts during the period w.e.f. 1/8/2016 to 31/7/2017.
2. NIL.
3. 03 Applications rejected during the period w.e.f. 1/8/2016 to 31/7/2017.
4. No copy of Order/Office Memorandum/Circular/Noting/Guidelines imposing ban on forwarding applications of officers/officials for deputation basis advertised by Government Department/PSU etc. issued by the Ministry is available.

Yours faithfully,



(Bineesh Kumar K.S.)  
Deputy Registrar (Admn.)

To

CPIO/A.R. , C.E.S.T.A.T., N. Delhi.

22 SEP 2017

F. No. 12-82 / CESTAT/CPIO-ND/VPP/2017  
Customs Excise and Service Tax Appellate Tribunal  
West Block No 2, R.K. Puram, New Delhi-110 066

(6)

Dated:- 8/9/17

ID No. 12-82/17

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application No. DOREV/R/2017/80945 dated 7/9/17 of Shri /Smt. Utham Singh under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) and Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application No. DOREV/R/2017/80945 dated 7/9/17 CPIO ID No. 12-82/17 is forwarded herewith to the you as deemed CPIO with the request to provide the correct and para wise information/inspection on or before 22/09/17 directly to the applicant and intimate the undersigned within the stipulated time failing which, you will be responsible for delay and penalty if any, under section 20 of RTI Act. You are, further requested to follow OM No.12/31/2013-IR dated;12.02.2013 circulated on 23.05.2013.

If the information is not with your section or you, please reply from where it may be retrieved, without delay.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

Encl: As above.

  
(V.P. Pandey)

Central Public Information Officer

Copy to:

1. DRCA

2. \_\_\_\_\_

3. \_\_\_\_\_

4. Sh. Utham Singh

Chamber No- 659, 6<sup>th</sup> Floor

Lawyers Chamber,

Distt Court Court Complex

Sector-12 Faridabad- 121007

11 SEP 2017



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11/9/17

7/9/17

ID - 12-82/2017

RTI MATTER

F. No. R20011/151/2017-Ad.1C(CESTAT)

Government of India

Ministry of Finance

Department of Revenue

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New Delhi, 04<sup>th</sup> September, 2017

To

The CPIO,  
CESTAT, West Block No.2,  
R.K. Puram, New Delhi – 66.

**Subject: - Transfer of RTI application u/s 6(3) of the RTI Act – reg.**

Sir,

I am to refer to an RTI application dated 18.08.17 from Sh. Udham Singh, Haryana, received in this section on 25.08.2017. The same is transferred under section 6(3) of the RTI Act for providing the requisite information to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this office.

**Encl: - As above**

Yours faithfully,

(S Bhowmick)

Under Secretary to the Government of India/CPIO

Tele: 2309 5368

## RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या) :	DOREV/R/2017/80945/3	Date of Receipt (प्राप्ति की तारीख) :	18/08/2017
Transferred From (से स्थानांतरित) :	Department of Revenue on 22/08/2017 With Reference Number : DOREV/R/2017/80945		
Remarks(टिप्पणी) :	RTI		
Type of Receipt (रसीद का प्रकार) :	Electronically Transferred from Other Public Authority	Language of Request (अनुरोध की भाषा) :	English
Name (नाम) :	udham singh	Gender (लिंग) :	Male
Address (पता) :	chamber no. 659, 6th floor, lawyers chambers, district court complex sector 12, faridabad, Pin:121007		
State (राज्य) :	Haryana	Country (देश) :	India
Phone Number (फोन नंबर) :	Details not provided	Mobile Number (मोबाईल नंबर) :	+91-9873080583
Email-ID (ईमेल-आईडी) :	dynamiclegaladv@gmail.com		
Status (स्थिति)(Rural/Urban) :	Urban	Education Status :	Graduate
Requester Letter Number (निवेदक पत्र संख्या) :	Details not provided	Letter Date :	Details not provided
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	Citizenship Status (नागरिकता) :	Indian
Amount Paid (राशि का भुगतान) :	0 (Received by Department of Personnel & Training) (original recipient)	Mode of Payment (भुगतान का प्रकार) :	Payment Gateway
Request Pertains to (अनुरोध निम्नलिखित संबंधित है) :	S.Bhomick US(AD.IC)		
Information Sought (जानकारी मांगी) :	<p>Sir, I am a citizen of India and entitled to seek information under RTI Act., 2005. Please provide me following information through e-mail and speed post in respect of 37 Ministries/Departments mentioned in Annexure - 1:-</p> <ol style="list-style-type: none"> <li>1. Kindly provide the Number of Officers/Officials applied for deputation posts outside the Ministry/Department w.e.f. 01.08.2016 to 31.07.2017.</li> <li>2. Number of applications forwarded for deputation posts outside the Ministry/Department during the period w.e.f. 01.08.2016 to 31.07.2017.</li> <li>3. Number of applications rejected during the period 01.08.2016 to 31.07.2017.</li> <li>4. Copy of Order/Office Memorandum/Circular/Noting/Guidelines</li> </ol>		

20/8  
S. Bhomick / CA 2017

25. M/o Personnel, Public Grievances and Pensions (DOPT)
26. M/o Petroleum and Natural Gas
27. M/o Power
28. M/o Rural Development (D/o Rural Development)
29. M/o Science and Technology
30. M/o Shipping, Road Transport and Highways
31. M/o Social Justice and Empowerment
32. M/o Steel
33. M/o Urban Development
34. M/o Water Resources
35. M/o Women and Child Development
36. M/o Youth Affairs and Sports
37. Union Public Service Commission

**Original RTI Text (मूल आरटीआई पाठ):**

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3. Number of applications rejected during the period 01.08.2016 to 31.07.2017.
4. Copy of Order/Office Memorandum/Circular/Noting/Guidelines imposing ban on forwarding applications of officers/officials, for deputation posts, advertised by Government Departments/ Public Sector Undertakings etc., issued by the Ministry/Department.
5. Payment of Rs. 10/- is being paid through electronic mode. Any Additional payment required, will paid as and when required.

(Udham Singh)  
Advocate,  
Chamber No.659, 6th Floor,  
Lawyers Chamber,  
District Court Complex,  
Sector -12,  
Faridabad - 121007 (Haryana)



## ANNEXURE-1

1. Ministry of Agriculture & Farmers Welfare (DAC&FW)
2. M/o Chemical & Fertilizers (D/o Fertilizers)
3. M/o Civil Aviation
4. M/o Coal
5. M/o Commerce & Industry (D/o Commerce)
6. D/o Industrial Policy and Promotion
7. M/o Commerce & Industry (D/o Supply)
8. M/o Communication (D/o Posts)
9. M/o Communication (D/o Telecommunication)
10. M/o Corporate Affairs
11. M/o Consumer Affairs, Food and Public Distribution (D/o Consumer Affairs)
12. M/o Consumer Affairs, Food and Public Distribution (D/o Food ... Public Distribution)
13. M/o Culture
14. M/o Defence
15. M/o Environment and Forests
16. M/o Finance
17. M/o Health and Family Welfare
18. M/o Home Affairs
19. M/o Human Resource Development
20. M/o Information and Broadcasting
21. M/o Labour and Employment
22. M/o Law and Justice
23. M/o Micro, Small and Medium Enterprises
24. M/o Mines
25. M/o Personnel, Public Grievances and Pensions (DOPT)
26. M/o Petroleum and Natural Gas
27. M/o Power
28. M/o Rural Development (D/o Rural Development)
29. M/o Science and Technology
30. M/o Shipping, Road Transport and Highways
31. M/o Social Justice and Empowerment
32. M/o Steel
33. M/o Urban Development
34. M/o Water Resources
35. M/o Women and Child Development
36. M/o Youth Affairs and Sports
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